

**GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA**

**UNSTARRED QUESTION NO.2285
TO BE ANSWERED ON THE 11TH DECEMBER, 2015**

CEASEFIRE VIOLATIONS

2285. SHRI ABHIJIT MUKHERJEE:
SHRI RAKESH SINGH:
SHRI NISHIKANT DUBEY:
SHRI KIRTI AZAD:
SHRI RABINDRA KUMAR JENA:
SHRIMATI KRISHNA RAJ:
SHRI P.V. MIDHUN REDDY:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether ceasefire violations and infiltration from Pakistan has increased in the border areas of Jammu and Kashmir and the line of control in the recent past and if so, the details thereof;
- (b) whether the Government has made any assessment about the families affected, soldiers / civilians died and property damaged due to ceasefire violation by Pakistan and if so, the details thereof during each of the last three years and the current year;
- (c) whether the Government has taken up the matter with Pakistan and if so, the details and outcome thereof; and
- (d) the preventive steps taken by the Government in this regard?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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(a) The details of ceasefire violations in Jammu & Kashmir (J&K) along

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Indo-Pakistan border are as under:-

Year	Ceasefire Violations along Line of Control (LC) and International Border (IB) under operational control of Army	Ceasefire Violations along IB under operational control of BSF
2012	93	21
2013	199	148
2014	153	430
2015	151 (from 1 st January to 30 th November, 2015)	249 (from 1 st January to 31 st October, 2015)

As per assessment, details regarding infiltration in J&K for the past three years and the current year are as under:-

Year	Number of terrorists attempted infiltration	No. of terrorists killed on the Line of Control	No. of terrorists returned	No. of terrorists infiltrated successfully
2012	264	13	130	121
2013	277	38	142	97
2014	221	52	104	65
2015 (upto 30 th September)	92	37	38	16 + 1* Apprehended alive

(b) The details of casualties are as under:-

Year	No. of Army martyrs during ceasefire violations along Line of Control	No. of civilians killed in ceasefire violations
2012	01	04
2013	03	0
2014	01	13
2015	06 (Upto 06 Dec)	02 (upto 30 th June)

The affected families are identified and loss of property is assessed by the concerned State Government. As reported by the Government of Jammu & Kashmir, 590 villages having a population of 5,32,144 are located between 0-5 km from Line of Control (LC)/International Border (IB) in the five border districts of Jammu Division i.e. Kathua, Samba, Jammu, Poonch and Rajouri. Out of these, around 448 villages of districts of Jammu, Samba, Kathua, Poonch and Rajouri are vulnerable to ceasefire violations.

As reported by the State Government, during the period from 2012 to 2014 and the current year, 2,15,110 families were temporarily affected and 193 houses were fully or partially damaged in Jammu & Kashmir due to shelling/firing on LC/IB. During such shelling/firing, the inhabitants of border villages are shifted to safer locations to prevent any loss of life. All arrangements are made by the District administration for free boarding, lodging, medicare, water, electricity, food, sanitation and transport to safer places in such cases.

(c): All violations of ceasefire are taken up with Pakistan military authorities at the appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between the Directorate Generals of Military Operations of the two countries. BSF, too, holds talks at various levels with its counterpart viz. Pakistan Rangers.

Diplomatically, India has repeatedly emphasised, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control (LC) and abide by the ceasefire commitment of 2003 along the International Border and LC.

(d): While Government will continue to work for establishing peaceful, friendly and cooperative relations with Pakistan and will remain committed to resolve all outstanding issues with Pakistan, including the issue of Jammu & Kashmir, through a peaceful bilateral dialogue in an environment free from terror and violence, Government is firmly resolved to take all necessary steps to protect India's sovereignty and territorial integrity, and ensure peace and security of our citizens at all times.
